

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1094/2019, IA No.294/2020, IA (IBC)/245/2021, IA (IBC)/365/2021, IA (IBC)/726/2021 in CP(IB) No.206/10/HDB/2019
NAME OF THE COMPANY	State Bank of India
NAME OF THE PETITIONER(S)	Shivaani Alloy Steel Castings Ltd
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/1094/2019

Present: Ld. Counsel Mr. Ramesh Babu Palutla Resolution Professional.
Ld. Senior Counsel Dr. Pundla Bhaskar Mohan on behalf of Ms. Sandhya Rani for Suspended Management.
Ld. Counsel Mr. Durga Bose Gandham for the SBI.

Arguments heard.

Both parties are at liberty to file written submissions within 10 days not more than 3 pages. **Matter is adjourned to 25.04.2024.**

IA No.294/2020

Present: Ld. Senior Counsel Dr. Pundla Bhaskar Mohan on behalf of Ms. Sandhya Rani for Suspended Management.
Ld. Counsel Mr. Ramesh Babu Palutla Resolution Professional.

Arguments heard.

Both parties are at liberty to file written submissions within 10 days not more than 3 pages. **Matter is adjourned to 25.04.2024.**

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IA (IBC)/245/2021

Present: Ld. Counsel Mr. P. Ramesh Babu, Resolution Professional.

Arguments heard.

Both parties are at liberty to file written submissions within 10 days not more than 3 pages. **Matter is adjourned to 25.04.2024.**

IA (IBC)/365/2021

Present: Ld. Counsel Mr. Ramesh Babu Palutla Resolution Professional.

Ld. Senior Counsel Dr. Pundla Bhaskar Mohan on behalf of Ms. Sandhya Rani for Suspended Management.

Ld. Counsel Mr. Durga Bose Gandham for the SBI.

Arguments heard.

Both parties are at liberty to file written submissions within 10 days not more than 3 pages. **Matter is adjourned to 25.04.2024.**

IA (IBC)/726/2021

Ld. Counsel Mr. Ramesh Babu Palutla Resolution Professional.

Ld. Senior Counsel Dr. Pundla Bhaskar Mohan on behalf of Ms. Sandhya Rani for Suspended Management.

Ld. Counsel Mr. Durga Bose Gandham for the SBI.

Arguments heard.

Both parties are at liberty to file written submissions within 10 days not more than 3 pages. **Matter is adjourned to 25.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)